

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 166 of 2012

Dated: 18th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco Ltd. ... Appellant(s)
Versus

Delhi Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Ravi S.S. Chauhan for R.1
Mr. Varun Singh for R.2 & 3
Mr. Anand K. Srivastva for R.4

ORDER

As agreed by the learned counsel for the parties, post the
matter on **18.02.2013.**

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson